

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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**Subject:** Use of single use plastic water bottles in the High Court of Jammu and Kashmir as well as in the Subordinate Courts of the State of J&K.

**ORDER**

**No:** 587

**Dated:** 28/08/2019

In order to avoid environmental hazards and to prevent adverse impact of plastic products on health, it is hereby ordered as under:

- i) *The use of single use plastic water bottles in the High Court of Jammu and Kashmir and District/Subordinates Courts in the State of Jammu and Kashmir shall be dispensed with. Further, alternate arrangement for safe drinking water that does not generate plastic waste shall be made.*
- ii) *Only multi-use water bottles / containers will be allowed in the High Court of Jammu and Kashmir as well as in District / Subordinates Courts, instead water bottles of alternative materials like Glass, Steel, Aluminium, etc may be used.*

The Registrar Judicial, High Court of J&K, Jammu/Srinagar and all Principal District and Sessions Judges of the State shall ensure compliance of the above order in letter and spirit.

**By Order.**

(Sanjay Dhar)  
Registrar General

**No:** 13885-926/19

**Dated:** 28/08/2019

**Copy of the above forwarded to :**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K Jammu/Srinagar  
..... for information.
6. All Principal District and Sessions Judges of the State of Jammu and Kashmir  
.....for information and compliance.
7. CPC (e-Courts) High Court of J&K, Srinagar with the request to upload the same on the official website of the High Court.

Registrar General